

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:4128
ANSWERED ON:30.04.2012
TRANSPORT SUBSIDY SCHEME
Bhagora Shri Tarachand;Deka Shri Ramen

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government proposes to include Inland Water Transport under the transport subsidy scheme and if so, the details thereof;
- (b) whether the Government has noticed large scale irregularities in the transport subsidy in the country including Assam;
- (c) if so, the details thereof and the action taken by the Government in this regard;
- (d) whether the Government proposes to amend the rules in respect of Transport Subsidy Scheme especially for North-Eastern States; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA)

(a): Inland Water Transport (IWT) is already included under the Transport Subsidy Scheme.

(b)&(c): Several instances of irregularities were brought to the notice of the Department including allegedly fictitious/doubtful claims, as well as non-compliance with scheme guidelines. Accordingly, the Department has undertaken several measures to prevent misuse and leakage of funds. These include introduction of a stringent checklist for scrutiny of claims under Transport Subsidy Scheme, pre scrutiny of claims by the Internal Audit Wing of this Department prior to disbursement and greater control/transparency through e-monitoring.

(d)&(e): Yes, Madam. A proposal in this regard is under the consideration of this Department.